

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 81 of 2011 & I.A. No. 12 of 2012

Dated: 2nd February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Allain Duhangan Hydro Power Ltd. Appellant (s)

Versus

Everest Power Pvt. Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Nitin Kala
Mr. Apoorva Misra

Counsel for the Respondent (s) : Mr. Tarun Johar for R-1
Mr. S.B. Upadhayay, Sr. Adv. &
Mr. Pawan Kishore Singh for R-5
Mr. Nikhil Nayyar &
Mr. T.V.S. Raghavendra for CERC
Er. Sanjay Dewan representing R-6 & 8
Mr. D.P. Sharda for R-8

ORDER

Heard partly the learned counsel for the appellant.

Post the matter for further hearing on **13.02.2012 at 2.30 p.m.**

**(Justice P.S. Datta)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**

